

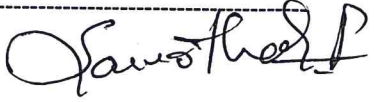


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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/12	TP 38/16	For hearing	397/ 398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles Processing Pvt. Ltd. & 8 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SARVOTHAM.P 9916710757	Petitioners	
2.	AISHWARYA RAO 9900281320	R9	
3.	PRADEEP	R1-R8	

ORDER

PCS for Petitioner Company is present. Counsels for Respondents are also present. Both of them reported to the Tribunal that, matter is likely to be compromise and requested for adjournment. List it finally on 20/03/2018.


Member (T)


Member (J)